

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1142
ANSWERED ON 5TH FEBRUARY, 2026**

GREENFIELD EXPRESSWAY CONNECTING BENGALURU AND CHENNAI

1142. SHRI SELVAM G:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is aware that while most sections of the four-lane access-controlled greenfield expressway connecting Bengaluru and Chennai are nearing completion, the Arakkonam–Kanchipuram stretch in Tamil Nadu has witnessed significant delays, with only about 11 km completed out of 25.5 km and if so, the details thereof;

(b) whether the delay in this stretch is adversely affecting the overall commissioning timeline of the expressway and causing traffic congestion and economic disruption in Kanchipuram district and if so, the details thereof;

(c) the reasons for the slow progress in the Arakkonam–Kanchipuram section including issues relating to railway overbridges, land acquisition or inter-agency clearances; and

(d) the time-bound action plan proposed to be taken by the Union Government to complete the remaining works and ensure full operationalisation of the expressway at the earliest?

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) In respect of Arakkonam – Kancheepuram stretch (25.5 Km), work has stopped since May 2025 due to financial constraints of the

Concessionaire. Subsequent to intention to terminate notice to the Concessionaire by National Highways Authority of India (NHAI) dated 10.11.2025 and Speaking Order dated 08.01.2026 of NHAI as per Court direction, Senior Lenders have proposed to exercise their right to substitute the Concessionaire vide letter dated 20.01.2026.

(b) Being a Greenfield Corridor Project, the Expressway can be commissioned only on completion of all the Packages, including Arakkonam – Kancheepuram stretch.

(c) Main reason for slow progress of Arakkonam – Kancheepuram section is financial constraints faced by the Concessionaire. As on date, no other issue is affecting the project.

(d) Subsequent to substitution of the Concessionaire by Senior Lenders, the balance work shall be taken up and completed.
